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No. K-13022/03/2025-US.I/II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, dated 02nd January, 2026.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Mahesh Sharadchandra Sonak, Judge of the Bombay High Court, to be Chief Justice of the Jharkhand High Court with effect from the date he assumes charge of his office consequent upon retirement of incumbent Chief Justice on 08.01.2026.

Jagannath 2/1/26

(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13022/03/2025-US.I/II Dated:02.01.2026

Copy to:-

1. Shri Justice Mahesh Sharadchandra Sonak, Judge of the Bombay High Court through the Registrar General, Bombay High Court, Mumbai.
2. The Secretary to the Governor, Jharkhand, Ranchi.
3. The Secretary to Governor, Maharashtra, Mumbai.
4. The Secretary to Chief Minister, Jharkhand, Ranchi.
5. The Secretary to Chief Minister, Maharashtra, Mumbai.
6. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
7. The Secretary to the Chief Justice, Bombay High Court, Mumbai.
8. The Chief Secretary, Government of Jharkhand, Ranchi.
9. The Chief Secretary, Government of Maharashtra, Mumbai.
10. The Registrar General, Jharkhand High Court, Ranchi.
11. The Registrar General, Bombay High Court, Mumbai.
12. The Accountant General, Jharkhand, Ranchi.
13. The Accountant General, Maharashtra, Mumbai.
14. The President`s Secretariat, (CA.II Section), President Sectt. New Delhi.
15. PS to Principal Secretary to the Prime Minister, South Block, New Delhi.
16. Registrar (Conf), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001.
17. PS to MoS (I/C), L&J / PPS to Secretary (Justice).
18. Technical Director, NIC, Department of Justice, with a request to upload the Notification on the website of the Department **(www.doj.gov.in).**

02/01/2026

(Prem Chand)
Under Secretary (Appointments-I)
Tele: 2338 2978